

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 07.02.2024**

**COURT OF REGISTRAR**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 824 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Jyoti Mintri & Anr. Vs. Dew Tea Plantation Pvt. Ltd.	Rahul Gupta
<b>2.</b>	I.A. No. 883 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Avil Menezes Liquidator of Sunil Hitech Engineers Ltd. Vs. Directorate of Revenue Intelligence & Anr.	Dhrupad Vaghani
<b>3.</b>	I.A. No. 893 of 2024 in I.A. No. ___ of 2024 in I.A. No. 586 of 2022 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing & Financial Services Ltd. & Ors.	Rajesh Kr. Gautam

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